

- (a) whether it is a fact that Air India has suffered a loss of 404 crore rupees every month during the period from March to October, 2012;
- (b) the total loss incurred by Air India during the period from January, 2012 to December, 2012 along with the reasons therefor;
- (c) the steps taken by Government to bail out Air India from this loss; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) Air India suffered a loss of Rs.7559 crores (Actual) in 2011-12 and Rs.4740 crores (Prov.) during April - December, 2012. The main reasons for losses are: (i) Abnormal increase in the cost of Aviation Turbine Fuel (ATF), (ii) Increase in depreciation expenditure due to aircraft acquisition, (iii) Increase in the quantum of interest on aircraft loans due to induction of new aircraft, (iv) High infrastructure cost at the airports, (v) Depreciation of Rupee against US Dollar and (vi) Global recession and fall in premium traffic.

(c) and (d) Government has approved the Turn Around Plan and Financial Restructuring Plan of Air India which focuses on infusion of additional equity, cost reduction and improved operational performance.

Air India's decision to rent out properties

1870. SHRI T.M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Air India is expecting to raise ₹ 5,000 crore over the next decade through the sale of its properties;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the Air India has decided to rent out some of its properties; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) As per the Turn Around Plan and the Financial Restructuring Plan approved by the Government, Air India is required to monetize its assets in India and abroad to raise Rs.5000/- crore over a period of 10 years.

(c) and (d) Yes, Sir. Air India has decided to rent out vacant floors of Air India building at Nariman Point, Mumbai.

Cancellation and delayed Air India flights

1871. SHRI K.N. BALAGOPAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has noticed about the recent regular cancellation and delay of Air India flights from Kerala to Middle East; and

(b) if so, the steps taken to correct it?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) No flights of Air India and Air India Express from Kerala to Middle East were cancelled during the year 2013, (upto 10th March, 2013). However there have been some instances of delays due to various reasons.

(b) Several steps, including close monitoring, optimization of schedules, frequent feedback, making contingency arrangements etc., were initiated during the winter Schedule which came into effect from 28th October, 2012. As a result, Air India and Air India Express have achieved schedule integrity of 99.58 percent and 99.18 percent respectively. In addition, Air India and Air India Express have also achieved On Time Performance (OTP) of more than 76.10 percent and 91 percent respectively during the Winter Schedule. In case of delays/cancellations passengers are informed in advance and those passengers reaching the airport are attended as per the prescribed norms.

Delhi amongst the costliest airports in the world

1872. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that foreign and domestic airlines consider Delhi amongst the costliest airports in the world and most expensive one in Asia;

(b) if so, the reasons therefor;

(c) whether levying of UDF on incoming passengers is a unique feature of Delhi airport or some other airports in the world are also levying such a charge; and